

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) to (d) During 2014, 2015 and 2016 *i.e.*, last three years, 53 complaints have been received by the Government from different sources on various allegations pertaining to Steel Authority of India Ltd. (SAIL), out of which action on 49 complaints have been completed. Disciplinary action is taken by the concerned disciplinary authority based on the investigation/enquiry in the cases.

#### **National steel policy**

464. SHRI T. G. VENKATESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that Government is planning to launch National Steel Policy;

(b) if so, details thereof;

(c) whether the proposed steel policy includes the establishment of steel plants in the States of Jharkhand and Andhra Pradesh; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) National Steel Policy 2017 has been notified in the Gazette of India on 8th May, 2017.

(c) and (d) National Steel Policy 2017 anticipates that a crude steel capacity upto 300 MT will be required by 2030-31. Government will facilitate setting up of SPVs *inter alia* in the mineral rich state of Jharkhand.

#### **PSUs Lagging behind international benchmarks**

465. SHRI A. K. SELVARAJ: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that Government has asked Public Sector Undertakings including SAIL to perform or perish saying complacency can not be tolerated at a time when private players are excelling on various parameters;

(b) if so, the details thereof;

(c) whether it is also a fact that the PSUs were not only lagging behind on international benchmarks but were also behind their private counterparts and complacent in ramping up capacities; and

(d) if so, the details thereof?